

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2674  
ANSWERED ON:07.03.2003  
RESTORATION OF PENSION  
KANTI SINGH;RAGHUVANSH PRASAD SINGH

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Fifth Pay Commission has recommended to restore commuted portion of pension of Central Government employees after 12 years in place of 15 years;
- (b) if so, whether the Expenditure Reforms Committee set up under his Ministry has examined this issue along with other related subject on pension; and
- (c) if so, the decision taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) Yes, Sir.
- (b) The Expenditure Reforms Commission examined various issues regarding commutation of Pension including the method for computing the commutation value but did not specifically recommend restoration of commuted portion of pension of Central Government employees after 12 years.
- (c) Recommendations of Fifth Pay Commission has not been accepted.